

RETURN OF ASSETS AND LIABILITIES AS ON 1st July, 2013

1. Name of the Government Servant in full (In block letters): : SHRI JASWANT SINGH
2. Service to which he belongs:- : Himachal Pradesh Judicial Services
3. Total length of service as on date :-
 - (i) In Non GAZETTED rank:- : Gazetted
 - (ii) In GAZETTED rank:- : 14 years 11 months and 20 days
4. Present post and place of posting:-
Administrative Officer in H.P. State Legal Services Authority SDA Complex, Shimla-cum-Chief Judicial Magistrate.
5. Total annual income from all sources during the Calendar year immediately proceeding the ~~1st day of January,~~
Rs.11,61,121/- P.A.

DECLARATION:

I hereby declare that the particulars from FORM I to V are complete, true and correct as on 1st July, 2013 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of Sub-Rule (i) of Rule 18 of the Central Civil Service (Conduct) Rule, 1964.

Date: 1st July, 2013

Jaswant Singh
Signature:

- Note:**
1. This return shall contain particulars of all assets and liabilities of the Government servant either in his own name or in the name of any other person.
 2. If a Government servant is a member of Hindu undivided Family with coparcener rights in the properties of the family either as a "Karta" or as a member, he should indicate in the return in item No. I the value of such share in such property and where it is not possible to indicate the exact value of such share its appropriate value suitable explanatory notes may be added wherever necessary.

FORM NO: I

STATEMENT OF THE IMMOVABLE PROPERTY AS ON 1st JULY, 2013

(i.e. LANDS, HOUSE, SHOPS, and OTHER BUILDING ETC.)

Sr. No	Description property	Precise location (Name of District, Division, Tehsil and Village in which the property is situated and also its distinctive number etc.	Area of land (in case of land & Building)	Nature of land (in case of landed property)	Extent of interest	If not own name state in whose name held & his/her relationship if any, with the Govt. Servant	Date of Acquisition	How acquired (whether by purchase, mortgage, lease inheritance gift or otherwise) & name with details of person(s) from whom acquired (address and connection of the Govt. Servant if any, with the person/persons concerned please see note 1 below)	Value of property (See note 2 below)	Particulars of sanctions of prescribed authority, if any	Total annual income from the property Share in the property
1	2	3	4	5	6	7	8	9	10	11	12
1.	Apple Orchard	Village Arhal, Tehsil Rohru, District Shimla, H.P.	-	Orchard	HUF Coparcenery	In the name of my father Shri Rajinder Kumar Chauhan	-	Ancestral and purchased	-	-	1/6 th
2.	Cultivated land	Village Arhal, Tehsil Rohru, District Shimla, H.P.	-	Cultivated land	HUF Coparcenery	In the name of my father Shri Rajinder Kumar Chauhan	-	Ancestral	-	-	1/6 th
3.	R.C.C. Building	Rohru	-	Building	-	In the name of my father Shri Rajinder Kumar Chauhan	-	Purchased	-	-	-
4.	Flat in my name in the ground floor of building near PNB Sanjauli, Shimla -6 in the Southern -Eastern side of the building	Khasra Nos. 669,669/1, 670 Up Mohal Sanjauli Bazar, Shimla, H.P.	Plinth area of the my flat is 75.68 square meters	Flat	Self acquired property	Personal acquired properly	01.07.2008	Purchased	-	Sanction is accorded by the Hon'ble High Court of H.P.	-

Date:- 1st July, 2013Signature: Jaswant Singh
Name : JASWANT SINGH

Note:- 1. For purpose of column 9 of the term (Lease would on a lease of immovable property from year to year or for any term exceeding one year or reserving a yearly rent. Where, however, the lease of immovable property is obtained from a person having official dealings with the Govt. servant, such a lease should be shown in this in respect of the term of the lease whether it is short term or long term and periodically of the payment of the rent. In Col. No. 10 should be shown (a) where the property has been acquired by purchase, mortgage or lease, the price or premium paid for such acquisition (b) where it has been acquired by lease the total annual rent there of also.

STATEMENT OF LIQUID ASSETS ON 1st JULY, 2013.

i) Cash and Bank Balance exceeding 3 months emoluments. ii.) Deposits, loans advances and investments. (Such as shares, securities and debentures etc.)

Sr. No.	Description	Name and addresses of company, Bank etc.	Amount	If not in own name and address of persons in whose name held and his/her relationship with the Govt. Servant	Annual Income derived	Remarks
1	2	3	4	5	6	7
1.	Fixed Deposit	Punjab National Bank, Sanjauli, H.P.	Rs.5,60,000/-	In joint name of myself and my wife.	-	-
2.	Saving Bank Account	Punjab National Bank, Sanjauli, H.P.	Rs.33,000/-	In my own name.	-	
3.	Saving Bank Account	Punjab National Bank, Sanjauli, H.P.	Rs.7,000/-	In the name of my wife.	-	-

Date: 1st July, 2013

Signature: Jaswant Singh
Name : JASWANT SINGH

Note:- 1. In column 7, particulars regarding sanctions obtained or report made in respect of the various transactions may be given.
2. The term "emoluments" means the pay and allowances received by the Govt. servant.

FORM NO - III
STATEMENT OF MOVABLE PROPERTY AS ON 1st July, 2013

Sr. No.	Description of item	Price of value at the time of acquisition and /or the total payment made upto the date of return, as the case may be, in the case of articles purchased on hire a purchase of installment basis.	If not in own name, name and address of the persons in whose name and his/her relationship with Govt. employee	How acquired with approximate date of acquisition	Remarks
1	2	3	4	5	6
1.	Television	-	-	-	-
2.	Refrigerator	-	-	-	-
3.	Washing Machine	-	-	-	-
4.	C.D. Player	-	-	-	-
5.	House hold articles etc.	-	-	-	-
6.	Maruti car No. HP-19A-0012	Rs.1,97,000/-	Own name	-	-
7.	Jewellery 10 Tola	-	Hem lata my wife	-	-

Date: 1st July, 2013

Signature: Jaswant Singh
Name : JASWANT SINGH

Note:-

1. In this form/information may be given regarding items like (a) jewelry owned by him (total value) (b) Silver and other precious metals and precious stones owned by him not forming part of jewelry (total value), (c) (i) Motor Cars (ii) Scooters/Motor Cycles (iii) Refrigerators/Air-Conditions (iv) Radios/Radiograms/Television sets and any other articles, the value of which individually exceeds Rs. 1000/- (d) Value of items of movable property individually worth less than Rs. 1000/- other than articles of daily use such as clothes, utencils, books, crockery etc. added together as lump sum.
2. In column 5 may be indicated whether the property was acquired by purchase, inheritance gift or otherwise.
3. In column 6 particulars regarding sanctions obtained or report made in respect of various transactions may be given.

FORM NO - IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY (AS ON 1st JULY, 2013)

Sr. No.	Insurance policy No. and date of policy	Name & insurance Company	Sum Insured/ date of maturity	Amount of Annual premium	Type of provident funds/ GPF/CPF Account No.	PROVIDENT FUND			Remarks (If there is dispute regarding closing balance the figure according to the Govt. employee should be mentioned in this column)
						Closing balance as last reported by the Audit /A.O. along with date of such balance	Contribution made subsequently	Total	
1	2	3	4	5	6	7	8	9	10
1.	-	-	-	-	GPF No. 3203	Rs.9,28,596/-	Deduction of GPF @Rs.15,000/- per month	Rs.1,02,600/-	-

Date: 1st July, 2013

Signature: Jaswant Singh
 Name : JASWANT SINGH

FORM NO - V
STATEMENT OF DEBTS AND OTHER LIABILITIES (As on 1st July, 2013)

Sr. No. 1	Amount 2	Name and address of creditor 3	Date of incurring liability 4	Detail of transaction 5	Remarks 6
1.	House Loan of Rs.14.00 lacs	Punjab National Bank, Sanjauli, Shimla-6.	In the year, 2008	Rs.15,000/- per month installment is being paid .	-

Date: 1st July, 2013

Signature: Jaswant Singh
Name : JASWANT SINGH

Note:-

1. Individual items of loans not exceeding three months emoluments of Rs.1000/- whichever is less need be included.
2. In column 6, information regarding permission, if any, obtained from or report made to the competent authority may also be given.
3. The term "emoluments" means pay and allowances received by the Govt. employee.
4. The statement should also include various loans and advances available to Govt. employees like advance for purchase of conveyances, house-building advance etc. (other than advances of pay and traveling allowance) advances from the G. P. Fund and loans on Life Insurance policies and fixed deposit.